Annexure-3 Name of the corporate debtor: Stone India Limited; Date of commencement of CIRP: 09.11.2021; List of creditors as on: 03.12.2021 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

C1 N		D / 11 C		Details of dation admitted										(Amount in ₹)
S1. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Indian Overseas Bank	20.11.2021	197,519,629	197,519,629	& LG	Yes	Yes	No	38.1					Claim admitted under Regulation
2	Sate Bank of India	22.11.2021	153,643,514	153,643,514	& BG	Yes	No	No	29.7					14(1) of the IBBI (Insolvency Resolution Process for
3	ICICI Bank ltd	24.11.2021	166,949,413	166,949,413	Credit	Yes	No	No	32.2					Corporate Persons) Regulations, 2016.
			518,112,556	518,112,556					100.0					